

**THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL):** (a): Yes, Sir. It is regretted that there have been incidents of violence.

(b) According to the reports sent by the Government of Pondicherry, two persons were killed and public and private property suffered damage estimated at about Rs. 30 lakhs and Rs. 86,000 respectively.

**Autonomy to Union Territories**

**\*33. SHRI EDUARDO FALEIRO:  
SHRI RAM GOPAL SINGH:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government will take steps to grant a greater measure of self-Government to Union Territories; and

(b) whether Government will frame a comprehensive policy regarding the future of these Territories and in particular as to whether they would be merged into neighbouring States or be granted a larger degree of autonomy than that which they enjoy at present?

**THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL):** (a) and (b): There is no specific proposal at present, except in the case of the Union Territory of Delhi, where legislation to provide for constitution of a Legislative Assembly and a Council of Ministers is already before this House. As regards the question of merger with neighbouring States, the Government have not yet taken a final view in the matter.

**Merger of Pondicherry with neighbouring States**

**\*34. SHRI A. MURUGESAN:  
SHRI SAUGATA ROY:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) is it a fact that the Government of India has initiated action to merge

ge Pondicherry State with the neighbouring States;

(b) if so, is it based on any requisition from Pondicherry State and the details thereof;

(c) is there any proposal to have referendum in Pondicherry State on the above issue;

(d) is it a fact that all sections of society in Pondicherry State are opposing it; and

(e) if so, the details thereof?

**THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL):** (a) to (e). The Government have not initiated any action to merge the Union Territory of Pondicherry with neighbouring State or States. A final view will be taken after considering all relevant aspects, including local sentiments.

**Crime situation in the Country**

**\*35. SHRI VIJAY KUMAR N. PATIL:  
SHRI M. KALYANA  
SUNDARAM:**

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) whether it is a fact that crime situation in the country has assumed a serious proportion during the past two years and that atrocities on harijans, tribals, minorities and other weaker sections of the communities continued to increase unabatedly particularly in the Indo-Gangatic belt of the country;

(b) if so, the details of crime trend by standard classification (State-wise) for the last two years and how does it compare with the earlier corresponding period;

(c) whether the attacks and murders of political opponents and politicians have increased significantly during the last one year, if so, the details thereof;

(d) the details of measures taken proposed to be taken and results achieved; and

(e) whether Government propose to take radical measures to deal with the situation effectively and appoint special courts for the purpose?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): (a) to (e): The requisite information is being collected and will be laid on the Table of the House as soon as possible.

#### Reorganisation of States

\*36. SHRI VASANT SATHE:

SHRI AMAR ROYPRADHAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received representations pressing for reorganisation of States|grant of State-hood to Union territories, merging of Union territories etc.;

(b) if so, the details of such representations|proposals received so far and the reaction of Government thereto and steps taken|proposed in this regard;

(c) whether some Janata Party Minister, gave public assurances to the people of Goa, Daman and Diu and Delhi for grant of full State-hood; and

(d) if so, what action is being taken to fulfil the promises made?

THE MINISTER OF HOME AFFAIRS (SHRI H. M. PATEL): (a) and (b): Representations continue to be received by Government from time to time for reorganisation of the relatively larger States into smaller States, transfer of territories of certain existing States to the adjoining States, and setting up of a Commission to make recommendations on reorganisation of States. There have also been different suggestions from time to time regarding the future set-up of the Union territories. As has already been stated, the Government do

not consider the present to be an opportune time for taking up the question of reorganisation of any State. As far as Union territories are concerned, from the point of view of securing better administration of these areas, Government keeps considering in a general way alternative possibilities.

(c) and (d): No public assurance of the kind referred to has been brought to the notice of the Government.

#### Under-utilisation of installed capacity of Industries

\*37. SHRI P. K. KODIYAN:

SHRI MADAVRAO SCINDIA:

Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) whether it is a fact that there is under-utilisation of installed capacity in many industries;

(b) if so, what is the extent of under-utilisation at present and what are the broad categories of industries where such under-utilisation persists;

(c) what are the reasons for under-utilisation; and

(d) what steps have been taken to ensure maximum utilisation of the installed capacity in industries?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b): A statement comparing capacity utilisation during the past 5 years in 70 selected industries looked after by the Directorate General of Technical Development is attached.

(c) and (d): Some of the important reasons for under utilisation of capacity are: long gestation periods, lack of demand, power cuts, excess capacity already created, scarcity of raw materials, labour troubles, mechanical breakdowns, technological constraints and market constraints and inability to exploit the available market. Among the steps taken to ensure maximum utilisation of capacity in industries are: